

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6872
ANSWERED ON:07.05.2010
VRS IN IFCI
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Will the Minister of FINANCE be pleased to state:

- (a) whether Infrastructure Finance Corporation of India Limited (IFCI) has introduced a Voluntary Retirement Scheme (VRS) for its employees;
- (b) if so, the details thereof and number of employees, who have availed the scheme;
- (c) the total amount of lumpsum ex-gratia (excluding normal retirement benefits) paid to the employees who opted for VRS, year-wise till date;
- (d) the maximum limit fixed for lumpsum ex-gratia payable to an employee;
- (e) whether the limit is strictly followed; and
- (f) if not, the details thereof and reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): The Industrial Finance Corporation of India Limited (IFCI) and not the Infrastructure Finance Corporation of India Limited (IFCI) has introduced a Voluntary Retirement Scheme (VRS) for its employees.

(b): IFCI has intimated that the 'IFCI Voluntary Retirement Scheme - 2008' was introduced in February 2008. Employees who had completed 40 years of age or 10 years of service in IFCI were eligible for voluntary retirement under the scheme. In addition to normal retirement benefits employees opting for VRS were entitled for voluntary retirement amount equivalent to two months' salary for each completed year of service rendered or the monthly salary at the time of relieving on voluntary retirement multiplied by the balance complete calendar months of service left or Rs.15 lakhs, whichever was less. A total of 252 employees availed of the scheme.

(c): IFCI has intimated that the total amount of lump sum ex-gratia (excluding normal retirement benefits) amounting to Rs. 30.15 crore was paid to those who opted for the scheme.

The year-wise break-up is given below:

2007-08 Rs. 27.60 crore

2008-09 Rs. 02.55 crore

(d) to (f): According to IFCI the maximum limit fixed for lump sum ex-gratia payable to an employee under the scheme is Rs. Fifteen Lakh. This limit is strictly followed.